

**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH**

OA-1602/2019

New Delhi, this the 22nd day of May, 2019

**Hon'ble Sh. A.K. Bishnoi, Member(A)
Hon'ble Sh. R.N. Singh, Member(J)**

1. Smt. Sonmati Devi,
w/o late Sh. Ram Narayan Yadav,
age 55 year,
R/o Village-Chhittupur, Post-Bhagalpur,
District – Deoria,
Uttar Pradesh-274602, Group-C.

2. Jitendra Kumar Yadav,
s/o late Sh. Ram Narayan Yadav
age 27 years,
R/o Village-Chhittupur, Pos-Bhagalpur.
District – Deoria,
Uttar Pradesh-274602, Group C.

... Applicants

(through Sh. Gaurav Yadava)

Versus

1. The Commissioner of the Police
2nd Floor, MSO Building Police Head Quarter,
ITO, Delhi-110002.

2. The Deputy Commissioner of Police
Provisioning & Logistics,
5 Rajpur Road, Civil Line, Delhi-110054
(Opposite Tis Hazari Court, Old Police Line).

... Respondents

ORDER(ORAL)**Hon'ble Sh. R.N. Singh, Member (J)**

After arguing for some time, learned counsel for the applicant seeks permission to withdraw the OA with the liberty to avail other remedies, in accordance with law. Permission is granted. The OA is accordingly dismissed as withdrawn with the liberty as aforesaid.

(R.N. Singh)
Member(J)

(A.K. Bishnoi)
Member(A)

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